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**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/70/2016**  
**NAME OF THE PETITIONER(S) : M.S.D. Chandrasekar Raja**  
**NAME OF THE RESPONDENT(S) : M/s Jayabharath Textiles Private Ltd and another**  
**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1) G. V. P. Saivithan  
for Kumar Pal Chobre

Counsel for  
Respondents

G. V. P. Saivithan

2 THIRIYANBAK  
KANNAN

Counsel for  
Petitioner

**ORDER**

Counsels representing both the parties are present. During the course of arguments, it appeared that the dispute is between the son and the father and looking to the nature of the reliefs prayed for, the Bench felt that there is a requirement of presence of both the parties in order to determine the real issue and to sort out the dispute to end the matter complained of. Therefore, both the counsels are directed to cause appearance of the parties before this Bench for exploring the possibilities of concluding the proceedings. Put up on **30.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)